

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. (IB)-07(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: M/s. One Coat Plaster M/s. Ambience Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 Insolvency Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	DUSHYANT K. MAHANT		} Counsel for Petitioner	Am
②	GAURAV SUBEY			
③	SUSHANT KUMAR		} Counsel for Respondent	

ORDER

Counsel for the petitioner states that reply to the legal notice has been received on 12.02.2017. Accordingly we direct that a copy of the same be filed by tomorrow. Reply by respondent if any be also filed by tomorrow. If the order is not complied with, the matter shall proceed and be heard on 22.02.2017.

SD/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SD/-  
(R. VARADHARAJAN)  
MEMBER (J)

Dated: 20.2.2017